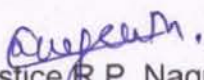
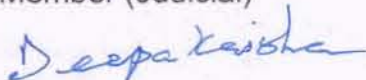


CA No.08/2016  
IN  
CP No.27/02/2013  
RT No.06/2016

Present: Ms. Anna Bansal, Advocate for applicant in the matter of M/s Ind-Swift Ltd.

Learned counsel for applicant seeks some more time for making compliance of the earlier directions. The matter be listed for 09.11.2016 . The needful be done at least two days before the next date of hearing.

  
(Justice R.P. Nagrah)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

October 25, 2016

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